

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SMASHER COMMUNICATIONS PRIVATE LIMITED**

1.	Name of the Corporate Person	SMASHER COMMUNICATIONS PRIVATE LIMITED
2.	Date of Incorporation of the Corporate Person	01/10/2013
3.	Authority under which Corporate Person is incorporated/ registered	COMPANYS ACT 2013 Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U64200KA2013PTC071248
5.	Address of the Registered Office and PrincipalOffice (if any) of the Corporate Person	NO.12, GROUND FLOOR, GOVINDAPPA ROAD, BASAVANAGUDI, BANGALORE KA 560004 IN
6.	Liquidation Commencement Date Of Corporate Person	19/03/2022
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	M.Thimmarayaswamy IBBI/IPA-003/IPN00091/2017-18/10891 228 5th main 5th cross SIVAKRUPA K.G. Niagara Bengaluru 560019 swamymotappa@gmail.com
8.	Last date of Submission of Claims	Monday, April 18, 2022

Notice is hereby given that the SMASHER COMMUNICATIONS PRIVATE LIMITED has commenced voluntary liquidation on [19/03/2022].

The stakeholders of SMASHER COMMUNICATIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 18/04/2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Relevant forms are available on the website www.ibbi.gov.in of The Insolvency and Bankruptcy Board of India.

Submission of false or misleading proofs of claim shall attract penalties.

M . Thimmarayaswamy

Name and Signature of the Liquidator: M.THIMMARAYASWAMY

Date and Place: 21-03-2022, BENGALURU